

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 32/RP/2017

Subject : Review of Commission's order dated 10.4.2017 in
Petition No. 325/GT/2014 regarding approval of tariff of
Gandhar Gas Power Station (657.39 MW) for the period
from 1.4.2014 to 31.3.2019.

Petitioner : NTPC

Respondent : MPPMCL & ors

Date of hearing : **16.10.2018**

Coram : Shri P.K. Pujari, Chairperson
Dr. M.K. Iyer, Member

Parties present : Shri Shyam Kumar, NTPC
Shri Manish Jain, NTPC

Record of Proceedings

During the hearing, the representative of the Petitioner, NTPC made detailed submissions on the issues raised in the review petition. He also submitted that rejoinder has been filed to the replies filed by the Respondents, MPPMCL & MSEDCL. Accordingly, the representative of the Petitioner prayed that the Commission may review its order dated 10.4.2017.

2. None appeared on behalf of the Respondents. Accordingly, the Commission reserved its order in the Petition.

By order of the Commission

Sd/-
(B.Sreekumar)
Dy. Chief (Law)

